NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) -577 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

None

ORDER

Renotify the matter on 8th December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)